ALLAHABAD BENCH, ALLAHABAD.

Allahabad this the 25th day of February, 2003.

Civil Misc. Contempt Application No. 11 of 2002.

(O.A No. 662/1999)

Hon'ble Maj. Gen. K.K. Srivastava, Member- A. Hon'ble Mr. A.K. Bhatnagar, Member- J.

Subhash Babu S/o Sri Jagdish Prasad R/o Vill.and Post-Kuwan-Danda, Tehsil- Faridpur, Distt. Bareilly.

.....Applicant

Counsel for the applicant :- Sri P.K. Shukla

VERSUS

- H.L. Tamta, Senior Superintendent of Post Offices, Civil Line, Bareilly.
- Shalendra Kumar Sharma, Assistant Superintendent of Post Offices (East), Sub Division, Bareilly.
- 3. Ram Swaroop, Maile Over-sear(II), Bareilly (East).

.....Respondents

Counsel for the respondents :- Sri S.C. Tripathi

ORDER

(By Hon'ble Maj. Gen. K.K. Srivastava, Member-A.)

This CCA has been filed under section 17 of
Administrative Tribunals Act, 1985 to punish the respondents
for wilful disobedience of the order of this Tribunal
dated 04.04.2001 passed in 0.A No. 662/99. The order of
this Tribunal reads as under :-

"For the above, I find only relief that can be provided to the applicant is that, unless there is something otherwise, he be not replaced by another temporary incumbent, who is not having better title that the applicant. The O.A is disposed of accordingly. No order as to costs."

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- 2. The respondents have filed counter reply wherein in para 9 they have specifically averred that the selection for regular appointment was finalised in December 1999 and Sri Om Pal Sharma having secured highest marks has been appointed vide order dated 21.05.2001. A copy of the said order has been filed as annexure CA- 1 to the counter.
- 3. We have perused the order dated 21.05.2001 and, in our opinion, since the regular appointment has been made, no case of contempt is made out. The contempt application is rejected. Notices are discharged.

Member- J.

Member - A

/Anand/